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Title : Regarding Businesses to be taken up during the Session.

Hon. Members, I am aware that there are many important issues which you wish to discuss in the House during this Session and the Government has also many legislative and other businesses to transact. It has always been the endeavour of myself and my colleagues in the chair to provide all facilities and opportunities to all the hon. Members subject only to the provisions of the rules and the available time.

Once again I wish to reiterate that it has never, nor is it the intention of the Chair to hamper or hinder any issue of importance to be discussed or debated on the floor of the House. We are justifiably proud of being the representatives of the people of our great country. They have their expectations, their dreams and aspirations and it is our solemn duty to articulate the same and seek solution.

This is not only the highest but the only forum on which the Constitution has conferred the authority to enforce the accountability of the Union Council of Ministers and we discharge that authority with a sense of responsibility and with a view to seeking redressal of the people's grievances.

To my mind there is no alternative to, nor can there be any substitute of informed and structured debate and discussion and we should, if I may say so, utilise every minute of available time for the sake of our people. May I most humbly and sincerely once again seek your cooperation and help? I can assure you that the Chair will not be failing in responding to the same.

We are also entering into a next chapter in bridging the gulf, if any, between this august House and the people of this country through the Lok Sabha TV Channel which will be now run as a unit of Lok Sabha Secretariat and which can succeed with your full participation and active cooperation.

With these words, I once again seek your help and cooperation. I convey my very best wishes and regards to all of you. Thank you.

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